

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

Original Application No. 863 of 1992

Ishwar Chandra Vidya Sagar Applicant

Versus

Union of India and others Respondents

Hon. Mr. Justice U.C. Srivastava, V.C.

Hon. Mr. K. Obayya, Member(A)

(By Hon. Mr. Justice U.C. Srivastava, V.C.)

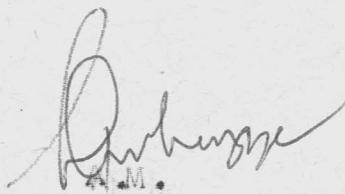
The applicant has applied for the post of Asstt. Station Master. He was also allowed to appear in the examination. The result of the written examination was declared by the Railway Service Commission, but at the bottom 38 candidates including the applicant have been provided with a chance to reappear for the written examination again as their answer books of written examination held on 18.2.90 have been eaten by white ants. The applicant has never been declared successful in the written examination on 18.2.90, rather he has been asked to reappear for written examination to be held on 8.7.92, with the result the applicant approached this Tribunal.

2. A notice was issued on behalf of respondent, Sri Lalji Sinha learned counsel for the respondents received certain written instructions from the office and he contended that as a matter of fact the applicant has not passed the examination in view of the fact that 38 answer books of the applicants were eaten by

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white ants and that is why the results could not be declared.

3. Learned counsel for the applicant contended that vide letter dated 15.6.92 the applicant has been again called for re-written examination which has to be held on 8.7.92 inspite of the fact that the applicant has been declared successful in written examination held on 18.2.90. It is difficult to make out anything from such answer books. Now it is the responsibility of the railway administration that the applicant should be given another opportunity to appear in the examination. It is expected that the applicant will appear in the examination which is going to take place and the answer books will be sent to those who corrected them earlier but the results could not be declared earlier. With these observations the application is dismissed at this stage.



A.M.



V.C.

Dated: 6.7.1992

(Uv)